[18 August, 2003]

The rates for charging conversion fee for commercial, industrial and mixed land use properties under L&DO Zone-wise are as under:—

RAJYA SABHA

Zone Fee per sq. mtr.	Rates for charging conversion
Central Zone (Connaught Place, Minto Road, Krishna Market, Jhandewalan etc.)	Rs. 57,960/-
 South Zone (Khan Market, Lajpat Nagar, Kalkaji), R.K. Puram, M.B. Road etc. 	Rs. 17,480/-to Rs. 28,980/-
 WEST ZONE (Gaffar Market Rani Jhansi Market, D.B. Gupta Market, Kirti Nagar Industrial area etc.) 	, Rs. 14490/-to Rs.24150/-
 NORTH ZONE (Kamala Naga Lajpat Rai Market, Vijay Nagar, Gokle Market etc.) 	r, Rs. 12190/-to Rs. 14490/-
5. EAST ZONE (Jheel Kuranja, Geeta Colony, Narela etc.)	Rs. 4140/- to Rs. 5865/-

(d) Yes, Sir. Since conversion from restricted use to general use and leasehold to freehold are two independent issues.

Employment scheme to check population in metropolitan cities

†2841. SHRI RAJIV RANJAN SINGH 'LALAN': Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether, keeping in view the exodus from villages, Government have introduced any employment scheme for providing job opportunities in the small towns and cities in order to check the ill-effects of expbsion of population in the metropolitan cities;
 - (b) if so, the outlines of the scheme; and
- (c) the target for creating additional job opportunities annually under the said scheme?

[†] Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN (SHRI DEVELOPMENT AND **POVERTY ALLEVIATION** RADHAKRISHNAN): (a) to (c) Ministry of Urban Development & Poverty Alleviation has been implementing through the State Governments/Union Territories, a Centrally Sponsored Urban Poverty Alleviation Programme, namely, Swarna Jayanti Shahari Rozgar Yojana (SJSRY) on all India basis, with effect from 1-12-1997, with a view to providing gainful employment to the urban unemployed or under-employed poor through, firstly, encouraging the setting up of self-employment ventures by those, who have studied upto 9th standard and secondly, by providing wage employment by utilising their labour for construction of socially and economically useful public assets. The scheme is funded in the ratio of 75:25 between the Centre and the States.

Under the scheme, the targets are left to be decided by the State Governments in accordance with the guidelines of the scheme and the result of beneficiary surveys.

DDA housing scheme for retiring employees

†2842. SHRI ABHAY KANT PRASAD: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether DDA is going to float any housing scheme during the current year for the Government employees who are due to retire during the ensuing five years;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) to (c) There is no such proposal at present as there are wait-listed registrants under other housing schemes. However, DDA has decided to launch a special housing scheme, from 19-8-2003 to 18-9-2003 for J&K Migrant Central Government Employees, who have retired or are going to retire within the next 5 years commencing from 19-8-2003. Allotment of 50 LIG/50 MIG flats at Dwarka are to be made on hire purchase/cash down basis, under this Scheme.

[†] Original notice of the question was received in Hindi.